## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

16/334/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Virgo Softech Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

## ORDER

Mr. Manish Raj, Company Prosecutor, ROC prays for some time to file his reply.

To come up on 13th March, 2018.

(Deepa Krishan)

Member (T)

(Ina Malhotra) Member (J)